

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL NO. 13 OF 2011**

[Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Public Notice/Order dated 23.04.2010 passed by the Airports Economic Regulatory Authority of India]

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Mrs. Pravin Tripathi**  
**Member**

**In the matter of :**

**Resources of Aviation Redressal Association (ROAR) ... Appellant**

**Versus**

**AERA & Anr. ... Respondents**

**Appearances :** **Mr. Vinay J.Hegde with Mr. Rakesh Sinha and Mr. Pawan Kr. Bansal, Advocates for the Appellants**

**Mr. Atul Nanda, Sr. Advocate with Ms. Rameeza Hakeem and Mr. Amol N.Suryawanshi, Advocates for Respondent No. 1**

**ORDER**  
**13<sup>th</sup> July, 2011**

Issue Notice to the respondents in this application.

Reply, if any, by the respondents shall be filed by 29<sup>th</sup> July 2011. Within the said time, the Appellant shall file a list of its members and the financial statements i.e. Balance Sheet, Receipt of payments statement for the period commencing from its date of incorporation till 31<sup>st</sup> March 2011.

The matter shall be listed on 3<sup>rd</sup> August 2011.

**(Dr. Justice Arijit Pasayat)**  
**Chairman**

**(Rahul Sarin)**  
**Member**

**(Pravin Tripathi)**  
**Member**

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL NO. 14 OF 2011**

[Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Public Notice/Order dated 23.04.2010 passed by the Airports Economic Regulatory Authority of India]

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Mrs. Pravin Tripathi**  
**Member**

**In the matter of :**

**Consumer Online Foundation (COF)**

**... Appellant**

**Versus**

**AERA & Ors.**

**... Respondents**

**Appearances :** **Mr. Rakesh Dwivedi, Senior Advocate with Mr. Arunabh Chowdhury, Mr. Prashant Kumar, Mr. Anurag Sharma, Mr. Raktim Gogoi, Ms. Barnali Chowdhury, Mr. Vaibhav Tomar and Mr. Nikhil Sharma, Advocates for the Petitioners/Appellant**

**Mr. Atul Nanda, Sr. Advocate with Ms. Rameeza Hakeem and Mr. Amol N.Suryawanshi, Advocates for Respondent No. 1**

**ORDER**  
**13<sup>th</sup> July, 2011**

List on 3<sup>rd</sup> August 2011. In the meantime, the Appellant shall file an affidavit indicating its status i.e. whether it is an incorporated body or an association of persons and also shall file documents along with the affidavit in that regard.

**(Dr. Justice Arijit Pasayat)**  
**Chairman**

**(Rahul Sarin)**  
**Member**

**(Pravin Tripathi)**  
**Member**